

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 02.12.2020 (WEDNESDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

**For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 1006 of 2020	Anil N. Surwade & Ors. Vs. Prashant Jain Resolution Professional, Sejal Glass Ltd.	Mayank Kshirsagar	
<b>2.</b>	Comp. App. (AT) (Ins) No. 1015 of 2020	Oriental Coal Corporation Vs. Decore Exxoils Pvt. Ltd.	Bharat Gupta	
<b>3.</b>	Comp. App. (AT) (Ins) No. 1016 of 2020	Kestrel Import & Export Pvt. Ltd. Vs. Sunil Parmanand Kewalramani	Pratik Tripathi	
<b>4.</b>	Comp. App. (AT) (Ins) No. 1017 of 2020	Abhinandan Jain Vs. Tanaya Enterprises Pvt. Ltd.	Shalabh Singhal	
<b>5.</b>	Comp. App. (AT) (Ins) No. 1018 of 2020	Urban Sancturies Developers Pvt. Ltd. Vs. Sunil Parmanand Kewalramani & Ors.	P.S. Tripathi	
<b>6.</b>	Comp. App. (AT) (Ins) No. 1019 of 2020	Modlite Holdings Pvt. Ltd. Vs. Parmanand Kewalramani	P.S. Tripathi	
<b>7.</b>	Comp. App. (AT) No. 07 of 2020	Ashish Mohan Gupta Vs. Hind Motors Ltd (In Liquidation) & Ors.	Sandeep Bajaj	Krishan Vrind Jain- R1, R2 & R3

**For Admission (After Notice)**

<b>8.</b>	Comp. App. (AT) (Ins) No. 357 of 2020	Rajesh Kumar Tripathi Vs. Era Housing & Developers (P) Ltd & Ors.  <b>With</b>	Apoorv Agarwal	Sunil Kumar Gupta-R1 Vikram Kumar-R3 Swapnil Gupta-R6 Darshan Singh Anand-R7 to R9 Niharika Sharma-R2, R4, R5, R7 & R9
<b>9.</b>	Comp. App. (AT) (Ins) No. 397 of 2020	Skyville-Residents Welfare Association Vs. Rational Buildcon Pvt. Ltd. & Ors.  <b>With</b>	Alok Kr. Aggarwal	Shashank Agarwal Aayushi Singh Swapnil Gupta-R3 Guarav Mitra
<b>10.</b>	Comp. App. (AT) (Ins) No. 398 of 2020	Skyville-Residents Welfare Association Vs. Golden Glow Estates Pvt. Ltd. & Ors.  <b>With</b>	Alok Kr. Aggarwal	Shashank Agarwal Aayushi Singh Swapnil Gupta-R3 Guarav Mitra
<b>11.</b>	Comp. App. (AT) (Ins) No. 399 of 2020	Skyville-Residents Welfare Association Vs. Digamber Buildcon Pvt. Ltd. & Ors.	Alok Kr. Aggarwal	Shashank Agarwal Aayushi Singh Swapnil Gupta-R3 Guarav Mitra
<b>12.</b>	Comp. App. (AT) (Ins) No. 741 of 2020	Maharashtra Seamless Ltd. Vs. S. Hari Prasad & Ors.	Ajay Bhargava	Santosh Jadhav-R1 & R2 Aditya Verma-R3
<b>13.</b>	Comp. App. (AT) (Ins) No. 770 of 2020	Manoj Jayaswal Vs. Punjab Nationl Bank & Anr.	Sandeep Bajaj	Aarti Singh-R1 Rishav Banerjee-R2
<b>14.</b>	Comp. App. (AT) (Ins) No. 801 of 2020	Suresh P. Jain HUF & Ors. Vs. Pellet Energy Systems Pvt. Ltd. & Ors.	Rajiv Singh	Lalit Mohan-R1 Avneet Sikka-R2 Rahul Arya-R3 Abhishek Anand-R4 Reshma Mittal-RP
<b>15.</b>	Comp. App. (AT) (Ins) No. 803 of 2020	C.E. Fernandes Vs. Naveen Sood Resolution Professional For GEI Industrial Systems Ltd. & Anr.	Davesh Bhatia	Naveen Sood-RP Gaurav Mathur-COC
<b>16.</b>	Comp. App (AT) (Ins) No. 922 of 2020	Canara Bank Vs. Manoj Kumar Sharma & Ors.  <b>With</b>	Parth Tandon	Shaunak Mitra-R1
<b>17.</b>	Comp. App (AT) (Ins) No. 1117 of 2019	Canara Bank. Vs. Mamta Binani & Ors.	Ridhima Sehgal	Videh Vaish-R1 Khushboo Aggarwal- R3 Neeraj Kumar Gupta-R4 Lalit Mohan- RP

**12:00 Noon**

**For Admission (After Notice)**

<b>18.</b>	Comp. App. (AT) (Ins) No. 666 of 2020	Raj Kumar Ralhan Resolution Professional of Leo Meridian Infrastructure Projects & Hotels Ltd. Vs. Deputy Director Directorate of Enforcement & Ors.	Misha	Zoheb Hossain Agni Sen-R1 & R2 Vipin Nair-R1 Vipin Nair-R4
------------	---	--	-------	---

**For Hearing**

<b>19.</b>	Comp. App. (AT) (Ins) No. 389 of 2018  <b>Part Heard</b>	Anil Kohli, R.P. for DunarFoods Ltd. Vs. Directorate of Enforcement & Anr.	Abhishek Anand	R.K. Mishra (R-DOE) Zoheb Hossain Sandeep Bisht -(R- NSEL)
------------	--	---	----------------	--

**02:00 PM**

**For Admission (After Notice)**

<b>20.</b>	Comp. App. (AT) (Ins) No. 791 of 2020	Dhiren Shantilal Shah Vs. Amma Lines Pvt. Ltd & Ors.  <b>With</b>	Nitesh Jain	Sandeep Bajaj
<b>21.</b>	Comp. App. (AT) (Ins) No. 926 of 2020	Dhiren Shantilal Shah Vs. Amma Lines Pvt. Ltd. & Ors.	Atul Sharma	Niharika Sharma

**For Hearing**

<b>22.</b>	Comp. App. (AT) (Ins) No. 440 of 2020	Edelweiss Asset Resolution Company Ltd. Vs. Viceroy Hotels Ltd., Represented through Resolution Professional & Anr.  <b>With</b>	Arjun Krishnan	Shashank Agarwal Karuchola Koteswara Rao-R1 Satendra K. Rai-R2
<b>23.</b>	Comp. App. (AT) (Ins) No. 441 of 2020	Vistara (ITCL) India Ltd. Vs. Viceroy Hotels Ltd., Represented through Resolution Professional & Anr.	Arjun Krishnan	Shashank Agarwal Karuchola Koteswara Rao-R1 Satendra K. Rai-R2

**Note: The Court will rise at 03:00 PM**

**Copy to: -**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By the order of Hon'ble Acting Chairperson**

-sd/-  
Registrar